difficult ways and means position there have been delays in the depositing of Provident Fund and ESI contributions by the Bengal Chemicals and Pharmaceuticas Limited, Calcutta. Government have been assisting this undertaking to improve its ways and means position. It is therefore expected that the contribution would be deposited more promptly in future

Establishment of Refineries

- 4452, SHRI SUBODH SEN: Will the Minister of ENERGY be pleased to state:
- (a) whether there exist locational concentrations in the chain of establishments for refining crude oil;
- (b) whether the Eastern Region of the country has been neglected so far; and
- (c) whether Government have any plan for the immediate expansion of Haldia Refinery?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) and (b) Presently, there are 12 refineries in the country; out of these 5 are located in the Eastern Region.

(c) A proposal for the expansion of the Haldia Refinery is presently at an advanced stage of consideration of the Government.

Day of Closure of Gas Agencies in West Delhi

- 4453. SHRI SHIBU SOREN: Will the Minister of ENERGY be pleased to state:
- (a) whether shopkeepers and other establishments in a large number of Housing colonies in West Delhi like

Uttam Nagar, Janakpuri, Tilak Nagar, Tagore Garden, Subhash Nagar, etc., observe weekly holiday on Wednesday;

- (b) if so, whether LPG gas agencies like Jayanti Gas Agency, Prabhat Gas Agency, S.K. Agency, Fair Deal Agency, etc. observe holiday on Sunday thereby causing great hardship to consumers which are mostly able to register their gas complaints and requests on Sundays; and
- (c) if so, whether Government will instruct these gas Agencies to observe weekly holiday on Wednesday instead of Sunday and to improve their consumer service which is very bad at present and avoid hardship to Government employees who are mostly inhabiting these colonies?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR): (a) and (b) While all the Indane distributors and some of the Hindustan Petroleum Corporation & Bharat Petroleum Corporation distributors observe Sunday as weekly off day, some other distributors of Hindustan Petroleum Corporation and Bharat Petroleum Corporation observe Wednesday as weekly closed day.

(c) Presently there is no plan to chance the existing closure day of the distributors.

Commercialisation of programme on Television

4454. SHRI N. SELVARAJU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether any fresh instructions have been issued to the authorities of T.V. Stations not to commercialise the programmes in the light of specific instances of corrupt practices brought to the notice of Government?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE

DEPARTMENT OF PHRLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): No, Sir. Specific instances of corrupt practices brought to the notice of Government are dealt with in accordance with the Conduct Rules in so far as the Government servants are concerned and in terms of the contract in regard to staff artists.

Filling up of posts of Sr. Administrative Officers in AIR

4455. SHRI SAMINUDDIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether complaints have been received about the holding of DPC for filling up the posts of Sr. Administrative Officers in AIR and other administrative irregularities regarding DPC for Stenographers, Reporter (Monitoring) and Departmental Examination for Head Clerks and Accountants;
- (b) if so, the nature of the complaints and action taken thereon;
- (c) whether it is a fact that the DPC for 1983 vacancies of Sr. Administrative Officers in All India Radio/Doordarshan has been held without following the instructions of the DPC; and

(d) the details of the DPC held, number of year-wise vacancies for 1982 and 1983 and number of persons considered by these DPCs?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN DEPARTMENT PARLIAMEN-OF TARY AFFAIRS (SHRI MALLIK-ARJUN): (a) and (b) A communication was received from the Hon'ble Member who has asked this question. A reply was duly sent to him after examining the relevant records. It was coveyed that except in one case where the Departmental Promotion Committee had been convened prior to amendment to the Recruitment Rules and in another, where a review Departmental Promotion Committee had to be held to consider the claims of a person who was in the consideration zone but not considered earlier, in other cases the rules and procedures had been duly followed.

- (c) No, Sir.
- (d) The particulars of the Departmental Promotion Committees held in 1982 and 1983 in the grades of Senior Administrative Officer, Senior Stenographer Reporter (Monitoring) are as follows:—

	Category	Year	No. of vacancies	No. of persons considered
1.	Senior Administrative Officer	1982	5	15
		1983	6	17
2.	Reporter (Monitoring)	1982	8 •	24
3.	Senior Stenographer (English)	1982	12	31
4.	Senior Stenographer	1983	3	5
	(Hindi)			